

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF FINANCIAL SERVICES

**LOK SABHA**  
**UNSTARRED QUESTION NO. 3462**

ANSWERED ON March 16, 2020 /Phalguna 26, 1941 (SAKA)

**Loan to BPL People**

3462. SHRI SANTOSH PANDEY

Will the Minister of FINANCE be pleased to state:

- a) the criteria adopted by the public and private sectors banks to provide loans to people living Below the Poverty Line (BPL) in the country; and
- b) the details of the amount and types of loans provided to such people under the various welfare schemes during each of the last three years and the current year, bank and State-wise including Chhattisgarh State?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF FINANCE  
(SHRI ANURAG SINGH THAKUR)

(a) to (b): In terms of Reserve Bank of India (RBI) guidelines on Priority Sector Lending (PSL), a target of 40% of Adjusted Net Bank Credit (ANBC) or Credit Equivalent amount of Off-Balance Sheet Exposures (OBE), whichever is higher, as on the corresponding date of the preceding year, has been earmarked for lending to the priority sector by domestic scheduled commercial banks and foreign banks with 20 branches and above. Within this, a sub-target of 10% of ANBC or Credit Equivalent amount of OBE, whichever is higher, has been prescribed for lending to Weaker sections.

The philosophy of the priority sector lending is to enhance credit flow to the vulnerable sections of the society which may not get timely and adequate credit in absence of a special dispensation. Basically these are loans to Small and Marginal Farmers, Micro, Small and Medium Enterprises, poor people for housing, students for education and weaker sections, amongst others.

As per the said guidelines on PSL, the loans sanctioned by banks for housing projects, exclusively for the purpose of construction of houses for Economically Weaker Sections (EWS) and Low-Income Groups (LIG), the total cost of which does not exceed ₹10 lakh per dwelling unit, will be considered as eligible for Priority Sector. For the purpose of identifying the Economically Weaker Sections and Low-Income Groups, the family income limit has been revised to ₹3 lakh per annum for EWS and ₹6 lakh per annum for LIG, in alignment with the income criteria specified under the Pradhan Mantri Awas Yojana.

Bank-wise, State-wise loan disbursed to Priority Sector and Weaker section is given in **Annexure I, II, III and IV** respectively.

Government is also implementing various loan/subsidy schemes for the benefit of poor people in the country. Some of the major scheme are as follows:

I. *Pradhan Mantri Awas Yojana – Urban (PMAY-U)*:

In pursuance of the Government's vision of "Housing for All" by 2022, Ministry of Housing and Urban Affairs is implementing Pradhan Mantri Awas Yojana (Urban) [PMAY(U)] since 25.06.2015 to provide Central Assistance to States/Union Territories(UTs) for providing all weather pucca houses to all eligible urban households, especially Economically Weaker Section (EWS) families/beneficiaries.

State/UT wise details of total houses constructed along with houses constructed during each of the last three years under the PMAY (U) are at **Annexure V**.

Under the credit linked subsidy scheme, which is an component of PMAY-U, an interest subsidy of 6.5% is provided for EWS/LIG on housing loan up to Rs. 6 lakh, over a tenure of 20 years.

II. *Deendayal Antyodaya Yojana National Rural Livelihoods Mission (DAY-NRLM)*:

The scheme aims at promoting poverty reduction through building strong institutions of the poor, particularly women and enabling these institutions to access a range of financial services and livelihood services. DAY-NRLM has a provision for interest subvention, to cover the difference between the Lending Rate of the banks and 7% per annum, on all credit from the banks/ financial institutions availed by women Self Help Groups (SHGs), for a maximum of Rs. 3 Lakh per SHG. Further there is also a provision of additional interest subvention of 3% for all prompt payee SHG accounts in selected 250 districts.

Bank-wise and State-wise details of NRLM are given at **Annexure-VI & VII** respectively.

III. (a) *Central Sector Interest Subsidy Scheme (CSIS)*: Scheme is administered by the Ministry of Human Resource Development. Under the scheme full interest subsidy is available for the students belonging to economically weaker sections, for studies in India, for educational loans disbursed on or after 1<sup>st</sup> April, 2009 during the period of moratorium

(b) *Padho Pardesh Scheme* (effective from the year 2013-14) is administered by the Ministry of Minority Affairs. The objective of the scheme is to award interest subsidy to meritorious students belonging to Economically Weaker Sections of notified minority communities for overseas studies.

The total amount of subsidy disbursed/ settled in the above schemes, during the last three years, as reported by Canara Bank which is the nodal bank for implementation of this scheme is as under:

Central Sector Interest Subsidy Scheme

(Rs. In crore)

Financial Year	Amount of subsidy disbursed
2016-17	1543.51
2017-18	1587.83
2018-19	1560.55

Padho Pardesh Scheme

(Rs. In crore)

<b>Financial Year</b>	<b>Amount of subsidy disbursed</b>
2016-17	4.00
2017-18	8.00
2018-19	45.83

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**Annexure referred to in reply of Lok Sabha UnStarred Question No.3462 to be answered on 16th March, 2020 regarding Loan to BPL People**

**Bank-Wise total amount of loans distrubursed under Priority Sector during the last three years**

(No. of Accounts in actual & Amount in Rupees Crore)

Sr. No	Bank Name	2016-17		2017-18		2018-19	
		Disbursement during the year		Disbursement during the year		Disbursement during the year	
		No. of A/cs	Amount disbursed	No. of A/cs	Amount disbursed	No. of A/cs	Amount disbursed
1	SBI AND ITS ASSOCIATES	12536492	325540	12380719	273174	12247146	321057
2	ALLAHABAD BANK	962004	18612	1291845	41922	1251781	37589
3	ANDHRA BANK	2369110	49170	3126291	66121	2647052	56176
4	BANK OF BARODA	1016728	24422	1601985	35141	1791579	44922
5	BANK OF INDIA	2131077	61732	2183364	85066	2345793	84006
6	BANK OF MAHARASHTRA	560193	18058	439574	508	483542	527
7	CANARA BANK	4890	47	5630646	73652	7864382	98159
8	CENTRAL BANK OF INDIA	4974636	73812	1931336	41576	2055344	45130
9	CORPORATION BANK	2012504	45666	1124772	39393	1038543	32341
10	DENA BANK	1620994	51171	341747	18857	237041	10065
11	IDBI BANK LIMITED	315367	21098	966971	39429	1145333	49242
12	INDIAN BANK	799980	28333	4346776	41480	4985942	48266
13	INDIAN OVERSEAS BANK	3391577	29954	2344257	36965	2583289	38478
14	ORIENTAL BANK OF	1974417	37527	740126	16892	416995	20603

	COMMERCE						
15	PUNJAB AND SIND BANK	586579	25240	82054	5860	60670	5548
16	PUNJAB NATIONAL BANK	77003	4703	2627843	128066	2199785	124483
17	SYNDICATE BANK	2414141	104243	1963719	42318	1823046	39529
18	UCO BANK	1638560	38214	1000138	41115	1204047	28424
19	UNION BANK OF INDIA	456847	22007	1161121	34549	1076267	54810
20	UNITED BANK OF INDIA	1246635	54045	354443	10495	293260	8187
21	VIJAYA BANK	448052	13275	1077493	21693	967107	21152
	Sum:	41537786	1046870	46717220	1094272	48717944	1168693

Source:RBI